

CENTRAL ADMINISTRATIVE TRIBUNAL  
JAIPUR BENCH, JAIPUR

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ORDER SHEET

**ORDERS OF THE TRIBUNAL**

02/04/2014  
O.A. No. 16/2010

None for the applicant.  
Mr. Anupam Agarwal counsel for the respondents.

None was present for the applicant on 27/01/2014, 17/02/2014, 25/03/2014 and 01/04/2014. Today also even in the second round of hearing, none was present for the applicant. It appears that the applicant has lost interest in prosecuting the O.A.. Therefore, the O.A. is dismissed in default for none-prosecution on the part of the applicant.

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(M.Nagarajan)  
Member (J)

*Anil Kumar*  
(Anil Kumar)  
Member (A)

*✓*